THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 18

Dated Guwahati, the 3rd May, 2018

In compliance with the order dtd. 05.04.2018, passed by Hon'ble Supreme Court of India in the matter of Pradyuman Bisht -Vs.- Union of Inia & ors. (Writ Petition (Crl.) No. 99 / 2015), Hon'ble the Chief Justice has been pleased to constitute a dedicated cell to publish the observations from the CCTV footage from all Subordinate Courts and Tribunals under the jurisdiction of the Gauhati High Court, in a report, with the following members: -

- 1. Registrar (Judicial)
- 2. Registrar (Administration)
- 3. Joint Registrar (Vigilance)
- 4. Deputy Registrar (Vigilance)
- 5. Mr. Bikash Sarma (Programmer).

The Committee shall take necessary steps in compliance with the orders passed by Hon'ble Supreme Court of India in the aforementioned case.

By Order,

Sd/- R. Phukan, REGISTRAR GENERAL

Memo No. HC. III - 23/2013 / 440 / G, Dated 3^{rd} May, 2018 Copy to:

1.	The Registrar (Judl. / Admn. / Vig. / Estt.), Gauhati High Court, Guwahati.
2.	The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High
	Court, Guwahati.
3.	The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl
	/ Itanagar Bench, Naharlagun.
4.	The District & Sessions Judges,, Assam.
5.	The Joint Registrar (Vigilance), Gauhati Hígh Court, Guwahati.
6.	The Joint Registrar (), Gauhati Hlgh Court, Guwahati.
7.	The Director, Law Research Institute, Gauhati High Court, Guwahati.

- The Deputy Registrar (_______), Gauhati High Court, Guwahati
 The Asstt. Registrar (______), Gauhati High Court, Guwahati.
- 10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 12. The P.S. to Hon'ble Mr./ Mrs. Justice _______, Gauhati High Court, Guwahati.
- 13. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court.
- 14. The Admn. Officer (J) (), Gauhati High Court, Guwahati.
- 15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 16. The Notice Board, Gauhati High Court, Guwahati.

REGISTRAN GENERAL